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## (2012) 10 P&H CK 0160

## High Court Of Punjab And Haryana At Chandigarh

Case No: CRM No. M-38829 of 2011 (O and M)

Harpreet Singh APPELLANT

Vs

State of Haryana RESPONDENT

Date of Decision: Oct. 12, 2012

Hon'ble Judges: K.C. Puri, J

Bench: Single Bench

Advocate: Saurabh Bajaj, for the Appellant; Amandeep Singh, AAG, Haryana, for the

Respondent

Final Decision: Dismissed

## **Judgement**

## K.C. Puri, J.

Learned counsel for the petitioner has submitted that the petitioner has been acquitted and as such, the present petition has become infructuous. Dismissed as having been rendered infructuous.